

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.565/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Ajay Trademart Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394, 100 to 104

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mirecheta  
R. Sardar Advocate Company  
Ajay Trademart  
Pvt Ltd

2. Ganay K. Gupta  
&  
~~Adv. N. K. Gupta~~ Roc-cum. sc  
Karyakar. Roc-cum. sc  
& RD (NWR)

3. Nawal Kishore Jha  
Advocate Sr. Panel Counsel  
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**ORDER**

For orders, see C.P. No.564/2016.

Sd/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)